# GOVERNMENT OF INDIA MINISTRY OF JAL SHAKTI.

# DEPARTMENT OF WATER RESOURCES, RIVER DEVELOPMENT & GANGA REJUVENATION

### LOK SABHA

## **UNSTARRED QUESTION NO. 1829**

ANSWERED ON 11.02.2021

#### RIVER RESTORATION PROJECTS

1829. SHRI UNMESH BHAIYYASAHEB PATIL
SHRI HEMANT SRIRAM PATIL
DR. T. SUMATHY
DR. SUJAY RADHAKRISHNA VIKHE PATIL
SHRI DHAIRYASHEEL SAMBHAJIRAO MANE

DR. SHRIKANT EKNATH SHINDE SHRI PARTHIBAN S.R. THAMIZHACHI THANGAPANDIAN DR. HEENA GAVIT

### Will the Minister of JAL SHAKTI be pleased to state:

- (a) whether the Union Government has received any proposal from the Governments of Maharashtra and Tamil Nadu under the rivers restoration projects to restore the river systems and water bodies, if so, then details thereof;
- (b) the details of the list of projects given approval or to be approved and the funds earmarked/allocated for the same, especially in Chennai;
- (c) whether the Government has any plans to introduce state of the art technology in carrying out rivers cleaning and de-siliting process on its own or with Public-Private Partnership (PPP) mode or in collaboration with foreign countries; and
- (d) if so, the details thereof and the list of those projects approved and carried out during the last three years, year and State-wise?

#### ANSWER

### THE MINISTER OF STATE FOR JAL SHAKTI & SOCIAL JUSTICE AND EMPOWERMENT

### (SHRI RATTAN LAL KATARIA)

(a) & (b) Ministry of Jal Shakti is implementing the scheme of 'Repair, Renovation and Restoration (RRR) of water bodies', which at present is linked to irrigation and is part of PMKSY (Har Khet Ko Pani, HKKP). Details of the ongoing projects under the scheme of 'RRR of water bodies' during XII Plan & onwards in Tamil Nadu are given at **Annexure-1.** Under this scheme, no projects are under implementation in Maharashtra during XII Plan & onwards.

It is the responsibility of States/Union Territories (UTs) and Local Bodies to ensure required treatment of sewage and industrial effluents before discharge into recipient water bodies, including rivers, for prevention and control of pollution therein. This Ministry has been supplementing the efforts of States/UTs by providing financial and technical assistance in abatement of pollution in identified stretches of rivers (excluding river Ganga and its tributaries) through the Centrally Sponsored Scheme of National River Conservation Plan (NRCP) on a cost sharing basis between the Central and the State Governments.

Proposals for pollution abatement works/projects in identified towns/cities along polluted river stretches are received from the States/UTs from time to time for consideration under the NRCP, and are considered/sanctioned based on their prioritization, conformity with the NRCP guidelines, availability of Plan funds, etc. Details of townwise projects sanctioned under NRCP in respect of Maharashtra and Tamil Nadu, including sewage treatment capacity created, are given in **Annexure-II.** 

(c) & (d) Different river restoration works/schemes under this Ministry are implemented by the concerned States/UTs and their agencies through a well established system. Techno-economic viability of different options, choice of technology and the standards/norms applicable are taken into consideration in this regard by the States/UTs concerned for implementation of the projects.

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### **ANNEXURE-I**

Annexure referred to in reply to part (a) & (b) of Lok Sabha Unstarred Question No.1829 to be answered on 11.02.2021 on 'River Restoration Projects'.

Details of ongoing projects under RRR of Water Bodies Scheme during XII Plan & onwards in Tamil Nadu

(Rs. in crore)

S.No.	No of water bodies included	Benefitted districts	Year of inclusion	Estimated Cost	Central share	Cumulative Central Funds released till date	Cumulative Expenditure	No of completed water bodies till date
i	49	Thiruvannamalai (8), Dharmapuri (7), Virudhnagar (22), Vellore (12)	2018-19	23.426	14.056	8.9819	22.38	49
ii	89	Sivagangai (24), Ramanathapuram (23), Virudhunagar (10), Krishnagiri (5), Dharmapuri (15), Coimbatore (6), Tiruppur (6)	2019-20	49.312	29.587	14.7932	-	-
Total	138			72.738	43.643	23.7751	22.38	49

Annexure referred to in reply to part (a) & (b) of Lok Sabha Unstarred Question No.1829 to be answered on 11.02.2021 on 'River Restoration Projects'.

# (i). Details of NRCP works sanctioned in Maharashtra

S.No.	Town	River	Sanctioned Cost (Rs. in crore)	STP Capacity created (in mld)
1.	Karad	Krishna	3.19	28
2.	Kolhapur	Panchganga	74.29	78
3.	Nanded	Godavari	13.47	26
4.	Nashik	Godavari	62.02	100
5.	Prakkasha	Tapi	2.44	-
6.	Sangli	Krishna	25.55	27
7.	Triambakeshwar	Godavari	11.64	1
8.	Pune	Mula Mutha	990.26	-
	Total		1182.86	260

# (ii). Details of NRCP works sanctioned in Tamil Nadu

S.No.	Town	River	Sanctioned Cost	STP Capacity
			(Rs. in crore)	created (in mld)
1.	Bhiwani	Cauvery	3.93	3.94
2.	Chennai	Adyar, Cooum	406.60	264.00
3.	Erode	Cauvery	14.72	25.17
4.	Karur	Cauvery	31.05	15.00
5.	Kumarapalyam	Cauvery	2.32	6.00
6.	Kumbakonam	Cauvery	44.10	17.00
7.	Madurai	Vaigai	120.09	-
8.	Mayilduthurai	Cauvery	44.81	8.30
9.	Pallipalayam	Cauvery	1.85	-
10.	Thanjavar	Vennar	62.75	28.05
11.	Tirunelveli	Tamrabarani	54.93	24.20
12.	Trichirappali	Cauvery	116.67	58.00
13.	Trichy	Cauvery	4.30	28.00
_		Total	908.12	477.66